

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.12.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1051 of 2021	Jalesh Kumar Grover Resolution Professional AKME Projects Ltd. Vs. Committee of Creditors of AKME Projects Ltd.	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 1052 & 1053 of 2021	Kaushalya Bansal Vs. Dwarkadhis Projects Pvt. Ltd.	Kunal Godhwani	
3.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	
4.	Comp. App. (AT) (Ins) No. 1056 of 2021	Ria Constructions Ltd. Through Desh Deepak Resolution Professional of Ria Constructions Ltd. Vs. Blessings Resorts Pvt. Ltd.	Parth Tandon	
5.	Comp. App. (AT) (Ins) No. 1058 of 2021	Jitender Kumar Jai Liquidator of Roofit Industries Limited (In Liquidation) Vs. Pavan Enterprises	Amir Arsiwala	
6.	Comp. App. (AT) (Ins) No. 1059 of 2021	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd.	Geetika Sharma	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Karan Kohli Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
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8.	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan
9.	Comp. App. (AT) (Ins) No. 985 of 2021	Indian Potash Ltd. Vs. Naresh Kumar Verma & Ors.	Manish Kaushik	Amol Vyas Saumil Sharma-R1 Ankur Mittal-R2 Maharshi Viswaraj-R3
10.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai
11.	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors.	Nikhil	

For Hearing

12.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher-R2
13.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2
14.	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	Hemant Gupta Alok Sharma
15.	Comp. App. (AT) (Ins) No. 892 of 2021	Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd. With	Mrinali Prasad	Dhananjay Sud Aditya Gauri Amar Vivek-RP
16.	Comp. App. (AT) (Ins) No. 893 of 2021	Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr.	Shalya Agarwal	Mrinali Prasad-R1 Aditya Gauri Amar Vivek-RP

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By order of Hon'ble Chairperson
-sd/-
Registrar